

(c) what steps are being taken to meet the coal demand?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SHRIPRAKASH JAISWAL):

(a) and (b) The mineable/extractable reserves largely depend on availability of land including forest land, surface constraints, such as built up areas in villages, towns, river/nalla, railway lines, roads, reservoirs, geo-mining conditions etc. The proportion of extractable reserves may vary widely depending on the presence or absence of the above constraints. In underground mines due to the safety reasons certain quantity of coal are required to be left as barriers against the inter mines boundary, important surface features, water bodies, fires, as a roof support and left against other geological disturbance. In opencast mines, extractable reserves are around 80% - 90% as compared to 15% - 25% for underground mines.

(c) The following steps have been taken to increase domestic production of coal in the country to meet the demand of coal:

- (i) 142 coal projects of Coal India Limited have been identified to be taken up during XI Plan period.
- (ii) Introduction of mass production technology with Continuous miners & shuttle car combination, Side Discharge Loader/Load Haul Dumper with high speed mechanized drilling etc. where geo-mining conditions permit.
- (iii) Some underground coal mines/blocks have been identified for development, construction and operation of high capacity with state-of-the-art technology.
- (iv) Upgradation to high capacity equipment matching with bench height and stripping ratio.
- (v) Enhancement of Railway infrastructure facilities at different subsidiary coal companies of CIL is in progress.
- (vi) 208 coal blocks have been allotted to different companies. State and Central Government companies are being allotted Coal mining blocks without restriction of captive mining.

#### **Closed coal projects/mines**

†3571. SHRI RAGHUNANDAN SHARMA: Will the Minister of COAL be pleased to state:

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†Original notice of the question was received in Hindi.

(a) the name of the coal projectors/mines closed by the subsidiaries of the Coal India Limited (CIL) during each of the last three years;

(b) the company-wise reasons therefor;

(c) the details of loss suffered by CIL and its subsidiaries during the aforesaid period;

(d) whether any financial institute has come forward to restart these defunct mines; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SHRIPRAKASH JAISWAL):

(a) and (b) The name and reasons of coal projects/mines closed during each of the last three years by different subsidiaries of Coal India Limited (CIL) are given below :

S.No	Year of Suspension	Subsidiary	Name of mines	Reasons
1	2	3	4	5
1	2007-08	WCL	Inder UG	Mine converted to Opencast Mine.
		SECL	Kumda 1&2	Extractable reserve exhausted
2	2008-09	ECL	Sangramgarh UG	On economic and safety grounds
		WCL	Pench East OC	Mine closed due to exhaustion of extractable reserve
		SECL	Nowrozabad (East)	Extractable reserve exhausted
3	2009-10	ECL	Madhusudanpur 3&4 Pit	Exhaustion of mineable reserve in working seam
		WCL	1. Pathakhera-I UG	Both mines closed due to exhaustion of extractable
			2. Gajendoh UG	reserves

1	2	3	4	5
		SECL	1. Kotma West OC 2. Banki 9&10 3. Jainagar 5&6	Extractable reserve exhausted
4	2010-11	ECL	Manoharbahal UG, a unit of Barmondia- (A) Colliery	Exhaustion of mineable reserve in working seam
		BCCL	Madhuband UG	Technical reason
		NEC	Ledo and Baragolai UG mine	On Safety grounds

In CCL, NCL and MCL no mine has been abandoned/declared closed during the last three years and the current year.

(c) No direct loss was incurred owing to suspension of operation of these mines, due to exhaustion of their extractable reserve/conversion of underground mine to opencast mine/safety/economic considerations etc. However, the manpower and other assets of these closed mines have been transferred and gainfully utilized in the neighbouring mines, where there is surplus capacity.

(d) No, Sir.

(e) Does not arise in view of reply to part (d) above.

#### **Declaration of 'go' and 'no go' zones**

3572. SHRI R.C. SINGH: Will the Minister of COAL be pleased to state:

(a) the details of 'go' and 'no go' zones declared by the Ministry of Environment and Forests, State-wise;

(b) whether it is a fact that due to above classification, there would be more than 500 million tonnes of coal shortage in the next few years; and

(c) if so, how the Ministry would look at this issue in view of limited coal reserves in the country?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SHRIPRAKASH JAISWAL):

(a) to (c) An exercise has been taken up jointly by Ministry of Coal and Ministry of Environment &